

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 842 of 2010

.....

6/08.07.2020 Request has been sent by the counsel appearing for O.P. No. 2 to adjourn this case.

Prayer is allowed.

List this case after ten days under the heading 'for Orders'.

(Ananda Sen, J)

Mukund/-